

(ब) संग न और णाली एक के कार्यों का विवरण वित्त मंत्रालय की वार्षिक रिपोर्ट में दिया गया है और माननीय सदस्य ने उसी का जिक्र किया है। मुझे इससे ज्यादा और कुछ नहीं कहना है।

Jet Bomber

*1913. **Shri P. C. Borooah:** Will the Minister of Defence be pleased to state:

(a) whether India proposes to develop a new type of jet bomber with foreign technical assistance;

(b) if so, from which country the assistance is forthcoming; and

(c) what progress has been made in that direction so far?

The Minister of Defence (Shri Krishna Menon): (a) There is no such proposal.

(b) and (c). Do not arise.

Protest Demonstration in Delhi against Cuban Invasion

*1916. **Shri Tangamani:** Will the Minister of Home Affairs be pleased to state:

(a) whether there was a demonstration in front of the American Embassy in Delhi on the 21st April, 1961 to protest against invasion of Cuba;

(b) whether processionists were stopped 100 yards away from the Embassy;

(c) whether it is a fact that processionists were lathi charged by police causing injuries to many including some Communist leaders of Delhi;

(d) if so, what action is proposed to be taken in the matter; and

(e) whether it is a fact that placards were only "Hands off Cuba"?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). Yes.

(c) There was no lathi charge, but when the processionists broke the police cordon the police had to intervene in order to prevent trespass into the embassy premises.

(d) Does not arise.

(e) The demonstrators carried a banner bearing the inscription—

"HANDS OFF CUBA"

"DOWN WITH YANKEE IMPERIALISM".

Amalgamation of Kerala Banks

*1916A. **Shri Kodiyan:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the proposal for amalgamating the Kerala Banks now under moratorium into a single unit has been dropped;

(b) if so, the reasons therefor; and

(c) whether any alternate arrangements are being made for the future working of these banks?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The proposal to amalgamate the banks into a single unit was not considered practicable and was, therefore, not pursued further.

(c) Schemes for the amalgamation of these banks individually with other banks have since been published under Section 45(4) of the Banking Companies Act and it is expected that these schemes will be brought into force by the middle of June, 1961.

Oil India Limited

*1917. { **Shri Ram Krishan Gupta:**
Shri Pangarkar:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 777 on the 7th December, 1960 and state:

(a) whether the scheme to float Rs. 25 crores of debentures in the market